

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH
O.A.No.402/2013**

Monday , this the 11th day of November, 2013

C O R A M :

**HON'BLE MR.JUSTICE A.K BASHEER, JUDICIAL MEMBER
HON'BLE Mr.RUDHRA GANGADHARAN, ADMINISTRATIVE MEMBER**

Mr.K.Vijayaraghavan
S/o.K.Sankaran
(Ex-Loco Pilot/Goods/Southern Railway/Calicut)
Residing at: Kayarattu Thodi House
Kallippadam P.O, Shornur – 2

- Applicant

(By Advocate Mr.T.C.Govindaswamy)

Versus

1. Union of India represented by the
General Manager, Southern Railway
Headquarters Office
Park Town P.O
Chennai - 3
2. The Divisional Railway Manager
Southern Railway
Palghat Division
Palghat
3. The Senior Divisional Mechanical Engineer
Southern Railway
Palghat Division
Palghat
4. Sri.C.C.Joy
Senior Divisional Mechanical Engineer
Southern Railway
Palghat Division
Palghat

- Respondents

(By Advocate Mr.Thomas Mathew Nellimoottil for R 1-3)

This application having been heard on 11th November, 2013 this
Tribunal on the same day delivered the following :-



ORDER**BY HON'BLE MR.JUSTICE A.K BASHEER, JUDICIAL MEMBER**

When this case is taken up for consideration, it is noticed that the applicant has not exhausted the statutory remedy of revision as provided under Rule 25 of the Railway Servants (Discipline and Appeal) Rules 1968. Learned counsel for the applicant submits that the applicant is prepared to exhaust the said remedy.

2. This Original Application is disposed of with liberty to the applicant to file a Revision Petition. If such a revision petition is filed within four weeks from today, the Revisionary Authority shall entertain the same ignoring the delay, if any, and dispose of the same strictly on its merit and in accordance with law, as expeditiously as possible, at any rate within three months from the date of receipt of a copy of this order. Needless to mention that the Revisionary Authority shall afford sufficient opportunity to the applicant to be heard before a final decision is taken in the matter.
3. The Original Application is disposed of in the above terms. No costs.


**RUDHRA GANGADHARAN
ADMINISTRATIVE MEMBER**

SV


**JUSTICE A.K.BASHEER
JUDICIAL MEMBER**